

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:7163  
ANSWERED ON:21.05.2012  
RESETTLEMENT OF EX SERVICEMEN  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether an alleged job racket has been reported in the pretext of resettlement of Ex-servicemen and few officers of the Ex-servicemen Welfare Department have been allegedly involved therein;
- (b) if so, the details thereof; and
- (c) the action taken against the officers who flouted the norms and guidelines of various schemes and the steps taken to check the misuse of welfare schemes for the Ex-servicemen?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) & (b): Yes. Some allegations regarding running of resettlement schemes for Ex-servicemen by the officials of the Directorate General of Resettlement have been made by some individuals / agencies. The allegations are regarding availing of multiple benefits by some ESM in connivance with the officials of DGR.

(c) These allegations were investigated by an In-house Enquiry Committee which submitted its report. The matter has been handed over to Serious Fraud Investigation Office (SFIO) under the Ministry of Corporate Affairs for a detailed investigation against the officials mentioned in the report of the In-house enquiry committee. However, to ensure more transparency in the functioning of the DGR's organization, necessary instructions have been issued.